

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.10.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 542/2026 For Stay IA No. 1516/2026	Kallam Nagi Reddy Erst. Promoter-cum- Prospective Resolution Applicant of Kallam Brothers Cottons Pvt Ltd Vs Chillale Rajesh, Erst RP of Kallam Brothers Cottons Pvt Ltd& 3 Ors.	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 554/2026 For Condone Delay IA No. 1549/2026	Kallam Nagi Reddy Erst. Promoter-cum- Prospective Resolution Applicant of Kallam Brothers Cottons Pvt Ltd Vs Chillale Rajesh, Erst RP of Kallam Brothers Cottons Pvt Ltd& 3 Ors.	Mr. Avinash Krishnan Ravi	
3.	Comp App (AT) (CH) (Ins) No. 578/2026 For Exemption IA No. 1618/2026 For Stay IA No. 1619/2026 To implead IA No. 1620/2026	Asset Reconstruction Company (India) Ltd Vs R Sugumaran Liquidator of Briar Knoll Mills Pvt Ltd & Anr.	Mr. Ashwin Shanbhag	

4.	Comp App (AT) (CH) (Ins) No. 580/2026 For Exemption IA No. 1622/2026 For Stay IA No. 1623/2026	Kuppusamy Selvaraj Suspended Managing Director, Kupps & Sachs India Pvt Ltd Vs Qlar Technology India Pvt Ltd (Formerly Known as Schenck Process Solutions India Pvt Ltd) & Anr.	Mr. CV Shailandhran	Mr. Jidesh Kumar For Caveator
5.	Comp App (AT) (CH) (Ins) No. 581/2026 For Condone Delay IA No. 1626/2026 For Stay IA No. 1627/2026	Chalasani Swapna Suspended Director of Vyjayanthi Televentures Pvt Ltd Vs Emgee Media Integrated Services Pvt Ltd & 2 Ors.	Mr. CV Shailandhran	
6.	Comp App (AT) (CH) (Ins) No. 486/2026 For Exemption IA No. 1381 & 1382/2026 For Stay IA No. 1383/2026 (Interim Order)	Siddeeq, Suspended Director of Sathyadhara Communications Pvt Ltd Vs Planetcast Media Services Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Ms. Sreekala Krishnadas R1 Mr. Akhil Suresh R2

For Hearing (Part Heard)

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 458/2026 For Stay IA No. 1302/2026 For Additional Docs. IA No. 1566/2026	Vura Ashok Rao Vs State Bank of India & Anr	Mr. Maharshi Viswaraj	Mr. Pranava Charan R1

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 1384/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023 (Interim Order)	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1

9.	IA No. 1630/2026 (For Substitution) in Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024 (Interim Order)	Casino Hotels Ltd & 10 Ors Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
10.	Comp App (AT) (CH) No. 44/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
11.	IA No. 837/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 294/2026	TSN Raja, Liquidator of VNR Infrastructure Ltd Vs G Praveen Kumar & 2 Ors.	Mr. T Ravichandran	
12.	IA No. 1186/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 417/2026	Nivaya Resources Pvt Ltd Vs Adam & Coal Resources Pvt Ltd	Mr. DO Kaviyanathan	Mr. SK Rahul Vivek
13.	IA No. 1445/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 511/2026 For Exemption IA No. 1443/2026 For Stay IA No. 1444/2026	Peeyush Sharma Through Proprietor Vs Liquidator of IVRCL Ltd	Mr. Rohit Sharma	
14.	Comp App (AT) (CH) (Ins) No. 384/2026 For Stay IA No. 1101/2026 For Exemption IA No. 1102/2026	Classic FM Developers Rep by Praveen Kumar & Anr. Vs Trupro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd & Anr	Mr. Mayan H Jain	
15.	Comp App (AT) (CH) (Ins) No. 408/2026 For Stay IA No. 1167/2026	Sithagari Ramesh Reddy & 29 Ors Vs Kamlesh Kumar Singhania, RP of Sahiti Infratec Ventures India Pvt Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. Pranay Agarwal R1 Mr. G Bhupesh R2
16.	IA No. 1472/2026 (To Implead) & IA No. 1483/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors. WITH	Mr. Avinash Krishnan Ravi	Ms. Vindhya Vasini R1 Mr. G Bhupesh R3 Ms. Lily Francis R4-R7, R9-R13

17.	Comp App (AT) (CH) (Ins) No. 410/2026 For Stay IA No. 1170/2026	Sithagari Ramesh Reddy & 29 Ors Vs SVNR Infra, Rep by Managing Partner, Chandur Rajendar & 2 Ors.	Mr. Pranav Gopalakrishnan	Ms.Vindhya Vasini R1 Mr. Pranay Agarwal R2 Mr. G Bhupesh R3
18.	Comp App (AT) (CH) (Ins) No. 555/2025 For Stay IA No. 1570/2025	The Fertilisers & Chemicals Travancore Ltd Vs Rajat Mukherjee, Erst. RP of FACT-RCF Building Products Ltd & Anr.	Mr. TK Bhaskar	PVR Counsels R2

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Restoration (AT) (CH) No. 16/2026 in Comp App (AT) (CH) No. 148/2025 (With defects) Delay in refiling IA No. 1244/2026 For Condone Delay IA No. 1245/2026	A Shirany Gomez Vs Aanandham Property Developers Pvt Ltd & 21 Ors	Mr. Rohan Rajasekaran	
20.	IA No. 1625/2026 (To Recall) In Comp App (AT) (CH) (Ins) No. 467/2023 For Direction IA No. 1628/2026 For Condone Delay IA No. 1629/2026	Emgee Media Integrated Services Pvt Ltd Vs Vyjayanthi Televentures Pvt Ltd	Mr. TK Bhaskar	

Admission - Notice Ordered

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) No. 71/2026 For Stay IA No. 954/2026 For Urgent Listing IA No. 955/2026	Moulana Industrial Boilers Pvt Ltd Vs Registrar Of Companies Telangana	Mr. Sudarshana Setty Bijinepalli	
22.	Comp App (AT) (CH) No. 96/2026 For Urgent Listing IA No. 1370/2026 For Direction IA No. 1371/2026 For Exemption IA No. 1372/2026	Krishnam Raju Kalidindi Vs Krisani Bio Sciences Pvt Ltd & 22 Ors.	Mr. Amir Bavani	Mr. D Narendar Naik For Caveator

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd.& 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
24.	Comp App (AT) (CH) No. 108/2022 For Stay IA No. 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
B. Without Interim Order				
25.	Comp App (AT) (CH) No. 33/2021 For Interim Injunction IA No. 720/2025 For Direction IA No. 1282/2025 Delay in re-filing the IA IA No. 1283 & 1284/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Mr. K. Ezhumalai (Vakalat not filed)	Mr. Raghuram Cadambi Ms. Pearl Mathijia R1 R5
26.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Naveen Kumar Murthi R1 Mr. Y Suryanarayana R3, R6-R8
27.	Comp App (AT) (CH) (Ins) No. 107/2022	Late Hemalatha K Reddy, Proprietor of Sarath Fuels Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. L Narasimha Varman
28.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd	Mr. K Gowtham Kumar	Mr. Vinod Kumar
29.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Deccan Mining Syndicate Pvt Ltd Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
30.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
31.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023 & 1010/2026	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT) (CH) No. 115/2025 For Direction IA No. 1279/2025 For Additional Docs. IA No. 1028/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu Whole-Time Director, Sunray Resorts Pvt Ltd & Anr. Vs Sunray Resorts Pvt Ltd & 6 Ors WITH	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Ms. Vandana Vyas R7
33.	Comp App (AT) (CH) No. 116/2025 For Direction IA No. 1285/2025 For Stay IA No. 511/2026 For Additional Docs. IA No. 1044/2026 For Exemption IA No. 1046/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 6 Ors. WITH	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Ms. Vandana Vyas R7
34.	Comp App (AT) (CH) No. 36/2026 For Stay IA No. 450, 452 & 643/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 8 Ors.	Mr. R Sivaraman	Mr. Amir Bavani R1 Mr. Naresh Kumar Sangam R2-R5 Mr. G Bhupesh R8
35.	Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025 For Direction IA No. 127/2026	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	
36.	Comp App (AT) (CH) (Ins) No. 523/2025 For Stay IA No. 1475/2025 For Additional Docs IA No. 1476/2025	Thajudeen Alikannu Vs State Bank of India & Anr.	Mr. Jerin Asher Sojan	Mr. Vinod PV R1 Mr. Faisal PP R2
B. Without Interim Order				
37.	Comp App (AT) (CH) 91/2026 For Exemption IA No. 1273/2026 For Direction IA No. 1274/2026 For Additional Docs IA No. 1275/2026	Mantravadi Nagachandrika & 10 Ors Vs MRP Refractories Ltd & 18 Ors.	Mr. S Sriraman	Mr. Anshuman Sharma R1 R2
38.	Comp App (AT) (CH) (Ins) No. 198/2026 For Stay IA No. 567/2026	Lanco Kondapalli Power Ltd & Anr. Vs Central Transmission Utility of India Ltd & Anr	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2

39.	Comp App (AT) (CH) (Ins) No. 253/2026 For Exemption IA No. 700/2026 For Stay IA No. 701/2026	Badi Dukan LLP Vs Yogesh Gupta, RP of Arisu Retail Pvt Ltd & 4 Ors.	Mr. AS Vishwajith	Mr. Saurav Jain R1 Mr. A Ram Kumar R2
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12:00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. WITH	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
41.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 (Interim Order)	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6
42.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No. 1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
44.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunjunwala Vs State Bank of India & Anr	Mr. Arun C Mohan	Mr. Edward James R1

For Exploring Possibility of Settlement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) No. 66/2022 For Stay IA No. 712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
46.	Comp App (AT) (CH) No. 67/2022 For Stay IA No. 713/2022	K Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
47.	Comp App (AT) (CH) No. 68/2022 For Stay IA No. 714/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
48.	Comp App (AT) (CH) No. 69/2022 For Stay IA No. 715/2022	K Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
49.	Comp App (AT) (CH) No. 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
50.	Comp App (AT) (CH) No. 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
51.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K. Subramani & 2 Ors Vs SK Ganesan & 12 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
52.	Comp App (AT) (CH) No. 73/2022 For Stay IA No. 719/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
53.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
54.	Comp App (AT) (CH) No. 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
55.	Comp App (AT) (CH) No. 78/2022 For Stay IA No. 726/2022 Leave to file IA No. 727/2022 For Additional docs. IA No. 1197/2024	S Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1
56.	Comp App (AT) (CH) No. 80/2022 For Stay IA No. 730/2022	K Subramani Vs SK Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1

57.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
58.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in